

whether the Government of India have sanctioned this scheme?

Shri M. V. Krishnappa: No. In fact, in the Second Five Year Plan, they have got a provision of Rs. 80.82 lakhs for the soil erosion. But they have not included this particular problem about riverine erosion, and it is up to the State Government to include it and get sanction from the Central Government.

Detention of Train

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*365. { **Shri Subodh Hasda:**
 Shri S. C. Samanta:
 Shri M. K. Ghosh:

Will the Minister of Railways be pleased to state:

(a) whether the 2 Up Bombay Mail was detained near Surdia Station on the 24th October, 1957, due to a breakdown of the axle of the engine;

(b) whether the accident was averted by the driver of the engine;

(c) what was the type and make of the engine;

(d) whether the engine was examined by the Loco staff before it was placed on the line at Howrah station; and

(e) the number of such breakdowns, which have occurred in the past?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) The driver brought the train to a stop when he heard an unusual noise on the engine for a 2nd time within 3 miles of the first and found the axle broken.

(c) The engine was a WP class (passenger type).

(d) Yes, normal terminal examination was given.

(e) A statement furnishing the information is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 81.]

Shri Subodh Hasda: May I know whether it is a fact that the engine driver reported it to the loco shed people at Kharagpur and is it also a fact that he was asked to proceed?

Shri Shahnawaz Khan: That is not a fact.

Shri S. C. Samanta: May I know whether the driver has been rewarded for finding out this and avoiding the accident?

Mr. Speaker: Is it a suggestion for action?

Dr. Ram Subhag Singh: Is it not a suggestion?

Shri Shahnawaz Khan: What actually happened was that the driver heard a loud bang once. He stopped the engine, went out and looked at the engine. He could not find anything wrong. He started again. After a short while, there was again a big bang. Then he got down and inspected it again. He found that one of the wheels had derailed. It did not require any effort to find it.

Nagarjuna Sagar Project

*370 { **Shri M. V. Krishna Rao:**
 Shri Balarama Krishnalah:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 127 on the 28th March 1957 and state:

(a) the progress since made in the Nagarjuna Sagar Project;

(b) whether it is a fact that Government have received a request from the Nagarjuna Sagar Control Board to allot more funds for this year; and

(c) if so, the amount asked for and the action taken thereon?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 82.]

Shri M. V. Krishna Rao: May I know whether there is any proposal

from the Government of India to take up this project as a national project?

Shri Hathi: If the hon. Member means whether it will be financed from the Central Government funds, we have been advancing loans for this project.

Shri B. S. Murthy: We want to know whether the Andhra Government has asked for more.

Shri Hathi: Yes, Sir. They had asked for Rs. 2.5 crores more. We have given them Rs. 1 crore.

Shri B. S. Murthy: May I know why the full amount asked for was not given?

Shri Hathi: Allotment has to be made, having regard to the overall financial position. This is just the amount that the Andhra Government have provided in the budget. They have provided Rs. 6.5 crores. We have given them Rs. 5.5 crores. We are giving them Rs. 1 crore more. That will make it Rs. 6.5 crores, which the Andhra Government has provided in the budget.

Shri B. S. Murthy: Is it not a fact that the progress at the Nagarjuna Sagar Project is up to the schedule, and sometimes more than the schedule? Therefore, is it not necessary for the Central Government to encourage it in view of the food scarcity in the country?

Mr. Speaker: The hon. Minister has said that the Andhra Government have provided only Rs. 6.5 crores in the budget. Originally, Rs. 5.4 crores were given. The balance has since been paid. Is the hon. Member saying that the hon. Minister must assure the Andhra Government something more notwithstanding the fact that they have made provision for only Rs. 6.5 crores? In the absence of any information from the Andhra Government, what is the point in asking this question?

Shri B. S. Murthy: Is it not a fact that the Andhra Government have asked for more grants and also ex-

plained their inability to meet the demand in order to keep up the progress of the work at Nagarjuna Sagar?

Mr. Speaker: Over and above what is provided in the budget?

Shri Hathi: As I have stated, they have asked for Rs. 2.5 crores of additional funds. Rs. 5.4 crores were already provided, that is, they have asked for that and we have already given that loan. Then they wanted Rs. 2.5 crores more. I fully appreciate the hon. Member's anxiety that more funds should flow from the Central Government, as the work is progressing to the schedule. I also know that. I have seen that work is being carried on. But there are certain restrictions. We have to distribute the funds, having regard to the resources that are available. We have been able to make a saving of Rs. 1 crore from one project and that has been given to them.

Red Cross Conference in Delhi

*871. **Shri B. S. Murthy:** Will the Minister of Health be pleased to state:

(a) whether the recent Red Cross Conference passed resolutions requesting for the introduction of Red Cross History and Aims in the school and college curricula; and

(b) if so, the steps taken for the implementation of the same?

The Minister of Health (Shri Kar-markar): (a) Yes, Sir.

(b) Government have not so far been requested by the Indian Red Cross Society to take any action in this matter.

Conference on Fisheries

*874. **Shri Warior:** Will the Minister of Food and Agriculture be pleased to state:

(a) the decisions of the Conference of State Ministers on fisheries held at Bombay in November, 1957; and

(b) the steps taken by Government to implement any of those decisions?